## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 07.07.2021 (WEDNESDAY) COURT – II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

#### **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 990 of	Shree Pathology Laboratory Vs.	Tarun Arora	Ishaan Patkar Arnav Narain
	2020	Bigdream Ventures Pvt. Ltd.		

#### For Admission (After Notice)

2.	Comp. App. (AT)	Ashmeet Singh Bhatia	Rakesh Kumar	Aditya Dewan-R1
	(Ins) No. 1052 of	Vs.		Nikhil Jain-R2
	2020	Arena Superstructures Pvt. Ltd. & Anr.		Rajnish Sinha
				Shreya Kholi
		With		
3.	Comp. App. (AT)	Ashmeet Singh Bhatia	Rakesh Kumar	Aditya Dewan-R1
	(Ins) No. 1057 of	Vs.		Nikhil Jain-R2
	2020	Piyush IT Solutions Pvt. Ltd. & Anr.		Rajnish Sinha
				Shreya Kholi
4.	Comp. App. (AT)	Sujata Shekhar Shah & Ors.	Juris Corp	
	(Ins) No. 395 of	Vs.		
	2021	Mirador Construction Pvt. Ltd.		

#### For Hearing

ror nearing					
5.	Comp. App. (AT)	Anoop Kumar Chhawchharia	Iswar Mohapatra	Suredra Kumar	
	(Ins) No. 350 of	Vs.		Nitya Sharma	
	2021	Emgreen Impex Ltd. & Anr.		Vishal Ganda	
				A.K. Babbar-R1	
	Part Heard			S.P. Singh Chawala	
				Devendra Umrao-R2	
6.	Comp. App. (AT)	Innoventive Ventures Ltd.	Shiv Kr. Suri	Pooja Mahajan-R1	
	(Ins) No. 102-104	Vs.		Chandu Laxman	
	of 2021	Dhinal Shah		Chavan-R2 & R3	
		Liquidator of Innoventive Industries Ltd.			
		& Ors.			
7.	Comp. App. (AT)	Shree Ambica Rice Mill	Karan Valecha	Jaimin Dave-R1	
	(Ins) No. 143 of	Vs.			
	2021	Kaneri Agro Industries Ltd.			

#### 02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

## For Hearing

8.	Comp. App. (AT)	Pralhad Hage & Ors.	Surekha Raman	Sikha Tandon-R1
	No. 143 of 2020	Vs.		to R3
		Shyam Sirur & Ors.		Durga Agarwal-R1,
	Part Heard			R3 & R9
				Shyam Kapadia-R7
		With		Ankoosh Mehta-R9
9.	Comp. App. (AT)	Pralhad Hage & Ors.	Surekha Raman	Sikha Tandon-R3
	No. 227 of 2020	Vs.		Shyam Kapadia-R7
		Shyam Sirur & Ors.		Samiksha Pednekar-
	Part Heard			R9

### Copy to: -

By order of Hon'ble Officiating Chairperson -sd/-

2. Website: www.nclat.nic.in

1. Notice Board

Registrar